

(b) if so, the actual figures of such surrendered posts category-wise and Division-wise; and

(c) action taken by Government for restoration of these surrendered posts pursuant to the policy of Government to solve acute unemployment problem?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE):

(a) to (c). No orders had been issued by the Railway Ministry during emergency to surrender any permanent or even temporary posts. However, depending on the operational and administrative needs certain posts may have been surrendered and alternative posts to the required ~~posts~~ created.

Dhanbad District Co-ordination Committee of Employees and Workers Association in Dhanbad

252. SHRI A. K. ROY: Will the Minister of RAILWAYS be pleased to state:

(a) whether the representation dated 6-5-77 sent by the Convener Dhanbad District Co-ordination Committee of employees and workers Associations, Dhanbad about injustice to the victimised casual labourers and substitutes, their re-transfer to the former posts and position and the misdeeds of Railway Authority in regard to the reinstatement on Shri K. C. Roy Choudhury, ASM/Dhanbad disregarding the directive of the Ministry has been received;

(b) if so, the reaction of the Ministry; and

(c) the remedial action taken on the issues raised therein?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE):

(a) The representation has not been received in the Railway Ministry but has been received by the Eastern Railway.

(b) and (c). The details of the representation are being obtained from the Eastern Railway and the matter will then be looked into.

Enquiry against A.D.M.O. Patratu, Eastern Railway

253. SHRI A. K. ROY: Will the Minister of RAILWAYS be pleased to state:

(a) whether the representation dated 15-4-77 demanding enquiry and action against A.D.M.O./ER/Patratu for his inhuman action, resulting in unfortunate premature death of the daughter of Shri Gouranga Dutta, Shunting Jamadar, Patratu (Ex. victimised Staff of Rly. Strike) on 29-2-77, has been received; and

(b) if so, the action taken in this regard by the Ministry?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE):

(a) A representation dated 12-4-77 had been received.

(b) The matter was enquired into. No negligence could be attributed against the doctor who treated the case.

Resolutions passed on 8th May, 1977 at Dhanbad

254. SHRI A. K. ROY: Will the Minister of RAILWAYS be pleased to state:

(a) whether the copy of the resolutions passed in the mass meeting of Railway employees on the occasion of celebration of 8th May, 1977 at Dhanbad has been received; and

(b) if so, the action taken on the respective resolution?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE):

(a) Yes.

(b) The matter is receiving attention.